

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:496  
ANSWERED ON:07.09.2011  
OUTSTANDING DUES OF AIR INDIA  
Bhagat Shri Sudarshan;Ju Dev Shri Dilip Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the total amount of dues recoverable by Air India as on 30 June, 2011;
- (b) whether various Ministries of the Government and Government agencies are not making payments of the outstanding amount to Air India;
- (c) if so, the details thereof as on 30 June, 2011, Ministry/agency-wise;
- (d) the total amount recovered from the Ministries during each of the last three years, Ministry/agency-wise;
- (e) whether any plan for recovery of the outstanding amount has been formulated; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION ( SHRI VAYALAR RAVI )

(a) to (e): A Statement is laid on the Table of the House. STATEMENT IN REPLY TO PARTS (a), (b), (c), (d), (e) AND (f) OF LOK SABHA STARRED QUESTION NO.496 TO BE ANSWERED ON 07.09.2011 REGARDING OUTSTANDING DUES OF AIR INDIA.

(a), (b) and (c) : Amount of dues to be received by Air India from various Ministries of the Government as on 31st March 2011 is annexed. The delay in payment was due to non availability of sufficient amounts in the budget of those Ministries and other procedural delays in the processing of these bills.

(d) : Year-wise details of payments received by Air India during each of the last three years:

Year	Amount received for wide-body aircraft	Amount received for narrow-body aircraft
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	(Rs. in crores)	(Rs. in crores)
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2008-2009	73.20	100.18
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2009-2010	86.37	129.27
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2010-2011	40.46	180.85
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(e) and (f) : Air India has decided to raise the invoices expeditiously and pursue the matter with the respective Ministries for early payment. The administrative Ministry's assistance is also sought whenever any difficulty in realisation of dues is encountered.

Annexure

STATEMENT SHOWING OUTSTANDING AMOUNT DUE FROM VARIOUS MINISTRIES / AGENCIES TO AIR INDIA LIMITED AS ON 31.03.2011.

(Rs. In Lakhs)

Ministry of Defence	107.40
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Department of Communications	19.85
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Ministry of Finance	1193.97
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Ministry of Home Affairs	2769.40
Ministry of Civil Aviation	158.58
Ministry of Parliament Affairs	419.98
Ministry of Railways	36.61
Ministry of External Affairs / Embassies	197.95
Public Sector Undertakings	86.41
State Government	232.71
Ministry of Science and Technology	12.99
Department of Post	2041.39
Ministry of Labour	30.61
Ministry of Steel	24.16
Cabinet Secretariat	38.51
Ministry of Health and Family Welfare	33.36
Lok Sabha	989.89
Rajya Sabha	461.19
Others	181.04

## Charters

Ministry of External Affairs	2400.00
Ministry of Defence	3100.00
Ministry of Home Affairs	66.00
NSG	10.00